project. The power levels at MAPS-1 & 2 have been restricted since October/November, 1989 to 75 per cent full power by AERB consequent on implementing the interim solution to repair the moderator inlet manifolds. Restoration of full power at both these units is planned in 1991-92 after permanent modifications are implemented.

Written Answers

The average normative capacity factor targetted for achievement in Indian nuclear power plants is 62. 8 per cent. Efforts to improve equipment performance by preventive and predictive maintenance, reducing planned maintenance periods by better methods and tools and intensify training of operating and maintenance personnel are ongoing with the objective of improving capacity utilisation. Efforts to manufacture indigenous equipment which could; ichieve higher levels of performance are continuing.

Immolations and suicides in different States

1540. SHRI SHIVPRASAD CHAN-PURIA: Will the PRIME MINISTER be pleased to statae:

- (a) the number of immolations, suicides and similar other deaths and of hospitalised persons in the country since August, 7, 1990, till date, State-wise;
- (b) the estimated number out of them that took piece due to reaction to Government's proposals on the Mandal Commission report; and
- (c) the number of riots and attacks on buses etc. in Bihar and other places during the above period and on the same

THE MINISTER OF STATE IN THE' MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE TN THE MINISTRY **INFORMATION** BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (:) Information is being obtained from all State Governments/Union Territory Administrations and a statement will be laid on the Table of the House.

Activities of ULFA

to Questions

- 1541. SHRI SHIVPRASAD CHAN-PURIA; Will the PRIME MINISTER be pleased to state:
- (a) what was the number of persons kidnapped, injured or killed in Assam by ULFA and other organisations during the AGP Government tenure in Assam, year-
- (b) the estimated money extracted by them from the public till President's Rules was promulgated there;
- (c) the estimated number of training camps there for terrorist activities and also the number so trained; and
- (d) whether they were getting help from outside India; if so, in what from and to what extent?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY INFORMATION BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (d) Information is being collected.

Report on LITE and Tamil Nadu Police

- 1542. SHRI SHIVPRASAD CHAN-PURIA: Will the PRIME MINISTER be pleased to statae:
- (a) whether Government's attention has been drawn to a report in the Sunday Times dated the 2nd December, 1990 to the effect that (i) about 40 armed LTTE men were allowed by the Tamil Nadu Police to escape from a house in Tiruchirapalli on November 30, December I last; (ii) dozens of LTTE men from a house in Patamanabya Nagar in Madras were also allowed by the police escape on November 23, last; and
- (b) what are the details in this regard and what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE

MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) The Government are aware of the Press report that appeared in the Sunday Times dated 2-12-90.

(b) Facts are being ascertained from the Government of Tamil Nadu and a statement will be laid on the Table of Hie House.

39th annual Congress of the World Federation of Advertisers

1543. SHRI SYED SIBTEY RAZI: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the 39th annual Congress of the World Federation of Advertisers will be held at New Delhi in 1991;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that the Congress is being held in India for the first time:
- (d) if so, whether it will have official patronage;
- (e) whether any preparations in this regard have been undertaken; and
- (f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY); (a) to (c) A proposal from the Indian Society of Advertisers Limited for no objection for hosting the 39th Congress of the World Federation of Advertisers, at New Delhi for the first time in India, was received by the Government.

- (d) No, Sir.
- (e) Government is not concerned.
- (f) Question does not arise.

Industrial projects of West Bengal pending clearance

1544. SHRI DEBABRATA BISWAS: Will the PRIME MINISTER be pleased to -state;

- (a) what is the number of projects from West Bengal, pending clearance;
- (b) whether Government propose to clear the projects in a time-limit; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI K\MAL MORARKA): (a) to (c) During the years 1987 to 1990 (upto 30-11-1990), 275 Industrial Licence applications for setting up of Industries in the State of West Bengal have been received. Of these, 99 have been approved and letters of intent granted. Of the remaining 176 applications, 124 have been rejected or otherwise disposed of and 52 are at various stages of processing. It is the constant endeavour of the Government to dispose of all Industrial Licence applications expeditiously as possible.

Role of some para-military force in recent communaj riots

- 1545. SHRI DEBABRATA BISWAS: Will the PRIME MINISTER be pleased to state:
- (a) whether Government's attention has been drawn to the reports regarding the partial role of P. A. C. in recent communal riots in U. P and R. A. C. in Rajas-than; and
- (b) if so, the details of ass'siance the Central Government propose to provide to State Governments for dealing with the problem?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b) 'Public Order' and 'Police' being State Subjects, it is primarily for the State Governments